

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**IA NO. 233 OF 2016 IN
DFR NO. 1176 OF 2013**

Dated : 23rd August, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

Bihar State Power (Holding) Co. Ltd. Appellant(s)

Versus

Bihar Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant (s) : Ms. Shilpi Shah for
Mr. Mohit Kr. Shah

ORDER

None appears for the respondents. In the interest of justice, the matter is adjourned to **31.08.2016**.

**(T. Munikrishnaiah)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**